

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI (SPECIAL) BENCH**

(16) C.P.(IB)-3591(MB)/2019

CORAM:

SHRI CHANDRA BHAN SINGH
Member (Technical)

SMT. SUCHITRA KANUPARTHI
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.01.2020**

NAME OF THE PARTIES: Shilpa Interiors

V/s

Wadhawan Holdings Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representative for Petitioner is present. None for Respondent.
2. The Counsel for the Petitioner seeks time to file affidavit of service. The Counsel for the Petitioner is directed to intimate the next date of hearing to the Respondent.
3. Matter is adjourned to **04.03.2020**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

SUCHITRA KANUPARTHI
Member (Judicial)

21.01.2020
Sushil